

# HARYANA VIDHAN SABHA SECRETARIAT

## NOTIFICATION

The 17<sup>th</sup> March, 2006

No. 240-EA-2006/ In exercise of the powers conferred by sub-section (1) read with sub section (1) of section 28 of the Right to Information Act, 2005 (Central Act 22 of 2005), the Speaker, Haryana Vidhan Sabha hereby makes the following rules providing for information under the said Act, namely:-

### 1. Short title and commencement.

- (1) These rules may be called the Haryana Vidhan Sabha Secretariat Right to Information Rules, 2006.
- (2) They shall come into force on the date of their publication in the Official Gazette.

### 2. Definitions.

- (1) In these rules, unless the context otherwise requires,
  - (a) "Act" means the Right to Information Act, 2005 (Central Act 22 of 2005).
  - (b) "Form" means a form, appended to these rules.
  - (c) "Section" means the section of the Act.
- (2) The words and expressions used in these rules, but not defined, shall have the same meanings as assigned to them in the Act.

### 3. Application for obtaining information.

- (1) A person, who desires to obtain any information admissible under the Act, shall make an application in Form "A" to the State Public Information Officer/State Assistant Public Information Officer alongwith a fee as specified in rule 5 of these rules.
- (2) On the receipt of an application, made under sub-rule (1), the State Public Information Officer/State Assistant Public Information Officer shall give a receipt in token thereof to the applicant.

Section  
2(m), 6  
and 27

### 4. Deposit of fee.

- (1) The fee shall be deposited with the Cashier of Haryana Vidhan Sabha Secretariat either in cash against proper receipt or by treasury challan [\*or through Indian Postal Order or Bank Draft]

Section 6

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\*Inserted vide Notification dated 7<sup>th</sup> July, 2009

- (2) The amount of fee shall be credited to the receipt head/account number of the Haryana Government.
- (3) On receipt of an application, submitted under sub-rule (1) of rule 3, the State Public Information Officer/State Assistant Public Information Officer shall scrutinize the application and shall assess how much fee is required to be paid by the applicant for obtaining the information.
- (4) The fee assessed under sub-rule(3), shall be informed to the applicant by the State Public Information Officer/State Assistant Public Information Officer in Form "B" within a period of seven days from the receipt of application.
- (5) In case the applicant fails to deposit the requisite fee within a period of fifteen days after the issuance of the intimation given to him under sub-rule (4), it shall be construed that the applicant is no longer interested in obtaining the information, sought for, and his application shall be deemed to have been filed.

## **5. Quantum of fee.**

- Section 6 & 7**
- (1) An application for obtaining any information under sub-section (1) of section 6 shall be accompanied with a fee of ` 50.
  - (2) For providing an information under sub-section (1) of section 7, the fee shall be charged from the applicant at the following rates, namely:-
    - (a) ` 2 for each page in A-4 or A-3 size paper, created or copied; and \*
    - (b) If information is to be provided on a large size of paper than that of specified in clause (a), the actual cost price of such a paper shall be charged.
    - (c) so much of postal charge involved in supply of information that exceeds fifty rupees.\*\*
  - (3) For providing an information under sub-section (5) of section 7, the fee shall be charged from the applicant at the following rates, namely:-
    - (a) ` 50 for providing information in a floppy;
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**\*Amended vide Notification dated 8<sup>th</sup> January, 2010**  
**\*\*Inserted vide Notification dated 11<sup>th</sup> January, 2013**

(b) ` 100 for providing information in  
diskette; and

(c) if information sought is of such a nature, which is contained in a printed document of which a price has been fixed, then that information shall be provided after charging the price, fixed for that printed document. However, if only an extract or page of such a printed document is asked for, then a fee of ` 10 per page shall be charged.

(3) No fee for inspection of record shall be charged, if such an inspection is made for one hour only. However, if inspection is made for a period of more than one hour, then a fee of rupees ten shall be charged for every hour in excess of first hour.

**FORM A**

{See rule 3(1)}

To

The State Public Information Officer/  
State Assistant Public Information Officer,  
(Name of the office with address)

1. Full name of the applicant:
2. Address:
3. Particulars of information required:-
  - (i) Subject matter of information\*
  - (ii) The period to which the information relates\*\*
  - (iii) Description of the information required\*\*\*
  - (iv) Whether information is required by post or in person (the actual postal charges shall be included in addition to the fees.)
  - (v) In case by post (Ordinary, Registered or Speed)

Place:

Signature of the Applicant

Date:

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\* Broad category of the subject to be indicated (such as Grant/Government land/ Service matters/Licence etc.)

\*\* Relevant period for which information is required to be indicated.

\*\*\* Specific details of the information are required to be indicated.

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**ACKNOWLEDGEMENT**

Received your application dated \_\_\_\_\_, vide Diary

No \_\_\_\_\_.

Dated \_\_\_\_\_.

Officer

(Signature)  
State Public Information Officer/  
State Assistant Public Information

Name of the Department/Office

**FORM B**

{See rule 4 (1) }

From

State Public Information Officer/  
State Assistant Public Information Officer,  
(Name of the Department/Office)

To

Name and address of the applicant.

Sir,

Please refer to your application dated \_\_\_\_\_  
addressed to the undersigned requesting information regarding  
\_\_\_\_\_. The additional fee for supplying this information  
to you is ` \_\_\_\_\_.

2. You are hereby informed to pay the fee at this office  
either in cash or in a Government treasury through challan and send a  
copy of the challan [\*or through Indian Postal Order or Bank Draft] to  
this office within a period of fifteen days and collect the information on  
\_\_\_\_\_.

3. The amount of fee shall be deposited in the receipt  
head/account No. (to be intimated to the applicant by the concerned  
department.)

Yours faithfully,

(State Public Information Officer/  
State Assistant Public Information Officer.)

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SUMIT KUMAR  
PPRINCIPAL SECRETARY,  
HARYANA VIDHAN SABHA,  
CHANDIGARH.

**\*[Inserted vide Notification dated 7<sup>th</sup> July, 2009]**

**To be circulated/ published under the provision of Section 4 (1) (b) of the Right to Information Act, 2005.**  
**HARYANA VIDHAN SABHA SECRETARIAT**

**(i) Particulars of its organisation, functions and duties.**

The Haryana Vidhan Sabha, also called the Haryana Legislative Assembly, came into being on 1<sup>st</sup> November, 1966 at the time of re-organisation of the State of Punjab. Since then, this Institution has maintained its role as a citadel of democracy and the most effective representative body of the State of Haryana. It has its own House in the building known as "Vidhan Bhawan" and the Punjab Vidhan Sabha has also its own House in the same building.. At present, the total number of Members in the House is 90. Since the formation of the Haryana Vidhan Sabha, the esteemed office of the Speaker has been held by several eminent political personalities.

The Haryana Vidhan Sabha consists of its own independent Secretariat. This deals with the subjects relating to the passing of bills, resolutions and other Legislative business by the House. It also deals with the Starred and Unstarred questions put by the Hon'ble members. It also deals with the Governor's address which is delivered to the House by the His Excellency , the Governor of Haryana on the opening day of every first session of the year and also session of newly elected House. It has various committees of Members, which deals with powers, privileges and amenities to the members. The Committees of the House make recommendations to the Govt. for smooth and effective working of the Department concerned which is examined during the year.

**(ii) Powers and duties of its officers and employees.**

Hon'ble Speaker is over all Incharge of the Haryana Vidhan Sabha and its Secretariat. The cases of following nature are put to the Hon'ble Speaker for his final orders :-

### **LEGISLATIVE SIDE :-**

1. Administering the Oath of Office and secrecy to the newly elected Member of the House.
2. Conducting of Election of Hon'ble Speaker and Hon'ble Deputy Speaker
3. Permitting the admission of bills to be introduced in the House.
4. Admitting or disallowing the notices of starred/unstarred/short notice questions, resolutions, Call Attention Notices, Adjournment Motions and other Motions given by Hon'ble Members under the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha.
5. Laying a copy of Governor's Address on the Table of the House.
6. Recommending the bill passed by the House to the Governor for his assent.
7. Constitution of Committees of the House.
8. Interpretation of Rules of the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha and any other Rule framed under various Acts concerning the amenities to the Hon'ble Members.
9. Conducts the proceedings of the House.

### **ADMINISTRATIVE SIDE :-**

1. Making recommendations to the Govt. of the name for appointment to the post of Secretary, Haryana Vidhan Sabha.
2. Making appointments of the Secretarial Staff of the Haryana Vidhan Sabha.
3. Making promotions/demotions/suspension/reinstatement of the staff of the Haryana Vidhan Sabha Secretariat.
4. Granting permission to various Committees of the House to hold their meetings outside Chandigarh.
5. Sanctioning of Pension to the Ex-Legislators

#### **(iii) Procedure followed in the decision making process, including channels of supervision and accountability.**

The Legislative and Administrative functions being performed by the Hon'ble Speaker, being Head of the Legislature have been explained in Para (ii) above.

**(iv) Norms set by it for the discharge of its functions.**

The Secretary, Haryana Vidhan Sabha is the Head of Department. The status of the Secretary is equivalent to that of Secretary to Govt. as per orders issued by the Punjab Government vide letter dated 5<sup>th</sup> May, 1955. He is appointed by the Govt. in consultation with the Hon'ble Speaker. He assists the Hon'ble Speaker in deciding the matters on the following points:-

- a) making appointments/promotions/demotions/suspension/reinstatement of the staff of the Haryana Vidhan Sabha Secretariat
- b) recommending the admitting or disallowing the notices of starred/ unstarred/short notice questions, resolutions, Call Attention Notices, Adjournment Motions and other Motions given by Hon'ble Members under the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha.

He sanctions leave/G.P.Fund Advances/Other Advances to the staff of the Sabha Secretariat and purchase of store items for the Sabha Secretariat. He is assisted in his work by two Joint Secretaries, two Deputy Secretaries, three Under Secretaries, One Secretary to Speaker, one Accounts Officer and one Research Officer.

**(v) Rules, regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions:--**

No specific Rules, regulations, instructions, manuals and records are held by the Haryana Vidhan Sabha Secretariat. However, the day to day administration is run as per provisions of the Haryana Vidhan Sabha Secretariat Service Rules, 1981, Haryana Civil Services/Financial Rules and the instructions issued by the Govt. approved/adopted by the Speaker from time to time in the Administrative side.

The provisions of Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha is made applicable for the conduct of proceedings of the House.

**(vi) Statement of the categories of documents that are held by it or under its control:--**

The Haryana Vidhan Sabha Secretariat hold and control the documents/record and papers belonging to the



Assembly, its Committees and Legislative Assembly Secretariat

**(vii) Particulars of any arrangement that exists for consultation with, or representation by the members of the public in relation to the formulation of its policy or implementation thereof:--**

In this regard, it is stated that the Haryana Vidhan Sabha Secretariat does not have any mechanism in this behalf as it does not directly deal with public with regard to any policy, administration thereof.

**(viii) Statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public :--**

The Haryana Vidhan Sabha Secretariat as such does not have Committees and other bodies, as its part or for the purpose of its advice. However, in the Committee system, there are a number of Committees of the Haryana Vidhan Sabha. The reports of the various Committees are prepared on the basis of the proceedings of the meetings of the Committees and the same are laid on the Table of the House. Prior to laying on the Table of the House the proceedings use marked as 'Confidential' and proceedings are not made public. Only the report is available for the public. The details of Committees are given below :-

<b><u>Sr. No.</u></b>	<b><u>Name of Committee</u></b>	<b><u>No. of Members</u></b>	<b><u>Functions</u></b>
1.	Business Advisory Committee	7	It recommends the allocation of time that should be allocated for the discussion on Govt. bills and other Govt. business in consultation with the Leader of House. It also has the power to indicate in the proposed time-table, the different hours at which the various stages of the bills and the other Govt. business shall be completed.
2.	Committee on Public Accounts	9	It scrutinizes the appropriation accounts of Govt. of Haryana and the report of the CAG. It

		also examines the accounts showing the appropriation of the sums granted by the Vidhan Sabha to meet the expenditure of the Govt. of Haryana and such other accounts laid before the Vidhan Sabha
3.	Committee on Estimates	9 It reports as to what economies, improvement in organisations, efficiency or administrative reforms, consistent with the policy underline the estimate could be effective. It examines whether the money is well laid out within the limits of the policy implied in the estimates and suggests the form in which the estimates shall be presented to the House.
4.	Committee on Public Undertakings	9 It examines the reports and accounts of the Public undertakings specified in Schedule II and other public undertakings as may be referred to it by the Speaker. It also examines the reports of CAG on public undertakings.
5.	Rules Committee	8 To consider matters of procedure and Conduct of Business in the House and to recommend any amendment or an addition to these Rules.
6.	Committee of Privileges	10 It examines a question of privilege refer to it and determines whether a breach of privilege is involved, nature of breach and the circumstances leading to it.
7.	Committee on Government Assurances	9 It examines the assurances given by Ministers from time to time on the floor of the House. It also examines the kind of assurances given and the name of Department to which they relate apart from the extent to which these have been implemented.
8.	Committee on Subordinate Legislation	8 It scrutinizes as to whether the powers to make regulation, Rules, Sub-Rules, By Laws etc. conferred by the Constitution or delegated by Legislature are being properly exercised within such delegation.

9.	General Purposes Committee		It considers matters concerning the affairs of the House as may be referred to it by the Speaker from time to time.
10.	Library Committee	6	It advises upon the matters connected with the Members Library.
11.	House Committee	5	It considers the matters connected with the comfort and convenience of Members of the House.
12.	Committee on Petitions	7	It examines every petition referred to it by the Speaker.
13.	Committee on Welfare of Scheduled Castes/Scheduled Tribes and Backward Classes	9	It examines the report of the National Commission for Scheduled Castes and Scheduled Tribes, Govt. of India in so far as the Haryana State is concerned. It examines the measures taken by the Govt. SCs/STs/BCs in services having regard to the provision of Article 335 of the Constitution of India.

However, the further details can be seen in the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha (Haryana Legislative Assembly).

**(ix) Directory of its officers and employees:--**

Directory of Officers of the Haryana Vidhan Sabha Secretariat may be perused at Annexure-A.

**(x) Monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations.**

The remuneration received by each Officers and officials of the Haryana Vidhan Sabha Secretariat may be perused at Annexure-B.

**(xi) Budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made:--**

Since there is no agency in the Haryana Vidhan Sabha Secretariat, the budget allocation, proposed expenditures for the current financial year may be perused at Annexure-C.

**(xii) Manners of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes:-**

In this regard, it is stated that the Haryana Vidhan Sabha Secretariat does not execute to any subsidy programmes. As such, no information can be supplied on this point.

**(xiii) Particular of recipients of concessions, permits or authorisations granted by it:-**

The Haryana Vidhan Sabha Secretariat does not grant any concessions, permissions or authority. As such, no information can be supplied on this point.

**(xiv) Details in respect of the information, available to or held by it, reduced in an electronic form:-**

The Haryana Vidhan Sabha Secretariat does not hold or sought information. As such, this require to be make public. However, it is stated that information with regard to the Bills passed or Questions put in the various Sessions of the Haryana Vidhan Sabha Secretariat as well as the Presiding Officers Conference, present or past, will be available on the official website of the Haryana Vidhan Sabha i.e. [www.haryanaassembly.gov.in](http://www.haryanaassembly.gov.in)

**(xv) Particulars facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use:-**

In this regard, it is stated that the Haryana Vidhan Sabha has a well maintained and established Library and Reading Room and it is not meant for public. Further, it is restricted only to the Hon'ble Members and staff members of the Haryana Vidhan Sabha Secretariat.

**(xvi) Names, designations and other particulars of the Public Information Officers:-**

In this regard, it is stated that there is no post of Public Information Officer in the Haryana Vidhan Sabha Secretariat. However, Shri Shobit Sharma, Sr. Law Officer, Haryana Vidhan Sabha Secretariat has been appointed/designated as the State Public Information Officer and Shri Tejpal Rathee, Public Relations Officer, has been appointed/designated as State Assistant Public Information Officer.

**(xvii) Other information as may be prescribed and thereafter update these publications every year:-**

In this regard, Shri Purushottam Dutt, Deputy Secretary has been appointed as First Appellate Authority. A copy of the Haryana Vidhan Sabha Right to Information Rules, 2006 has been got retained to all the Branch Incharges and Branch Officers of this Secretariat. Copy of the aforesaid Rules has also been displayed on notice board for information.

**Under Secretary,  
for Secretary,**

# Annexure A

## HARYANA VIDHAN SABHA SECRETARIAT

(AS ON 02.05.2017)

Sr No	Name & Place of Sitting	Designation & Work Allotted	Phones & E-mail
1.	<b>Shri Kanwar Pal</b> 1st Floor	<b>Hon'ble Speaker</b>	Fax-0172-2747075 e-mail. <a href="mailto:speaker@hry.nic.in">speaker@hry.nic.in</a>
2.	<b>Smt. Santosh Yadav</b> 1st Floor	<b>Hon'ble Deputy Speaker</b>	Fax- 0172-741662 (O) e-mail. <a href="mailto:dyspeaker@hry.nic.in">dyspeaker@hry.nic.in</a>
3.	<b>Sh. Rajender Kumar Nandal</b> 70, 1st Floor	<b>Secretary</b>	Fax 0172-2741633 e-mail. <a href="mailto:secretaryvs@hry.nic.in">secretaryvs@hry.nic.in</a>
4.	<b>Sh Subhash Chander</b> First Floor	<b>Additional Secretary</b> (i) Drawing and Disbursing Officer (ii) Bills Branch (iii) Chamber Branch, Maintenance of Vehicles (iv) Chief Vigilance Officer	0172-2741523 (Ext 205) (O) 0172-2770988(R)
5.	<b>Sh. Naren Dutt</b> 123-124, 2nd Floor	<b>Joint Secretary</b> (i) Computer Branch (ii) Legal cell/Court cases (iii) Public Undertakings Committee Branch; (iv) Designated as Nodal officers in court cases	0172-2741523 (Ext 206) (O)
6.	<b>Sh. S.D. Rathi</b> 123-124, 2nd Floor	<b>Deputy Secretary</b> (i) Loans & Pension Branch (ii) Medical Cell Branch	0172-2741523-28 (Ext 201) (O)
7.	<b>Sh. Dinesh Kaushik</b> 123-124, 2nd Floor	<b>Deputy Secretary</b> (i) Notice office Branch (ii) Estimates Committee Branch (iii) Translation Branch	0172-2741523 (Ext 207 ) (O)
8.	<b>Sh. Purushottam Dutt</b> 123-124, 2nd Floor	<b>Deputy Secretary</b> (i) CA/TA Branch (ii) Public Accounts Committee (iii) 1st Appellate authority under RTI Act. (iv) Designated as Nodal officer under RTI Act, 2005	0172-2741523(Ext. 205) (O)
9.	<b>Smt. Pardeep Kaur</b> Ground Floor	<b>Under Secretary</b> (i) Research & Conference Branch (ii) Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services Branch.	0172-2741523(Ext. 303) (O)
10.	<b>Sh. Pritam Singh</b> 123-124, 2nd Floor	<b>Under Secretary</b> (i) Question Branch (ii) Committee on Govt. Assurance Branch; (iii) Designated as alternate Nodal Officer.	0172-2741523(Ext. 204) (O)
11.	<b>Sh. Vishnu Dev</b> 1st Floor	<b>Secretary to Hon`ble Speaker</b> (i) Legislation Branch (ii) Committee on Subordinate Legislation (iii) Rules Committee (iv) Anti-Defection Law (v) Privilege Committee	0172-2741523(Ext.108) (O)
12.	<b>Sh. Shobhit Sharma</b> Ground Floor	<b>Senior Law Officer</b> (i) Protocol and Coordination Cell (ii) Library Branch (iii) Committee on Local Bodies &	0172-2741523 (Ext. 132)

		Panchayati Raj Institutions. (iv) Designated as SPIO under RTI Act,2005	
13.	<b>Sh. Mukesh Gupta</b> 123-124, 2nd Floor	<b>Under Secretary (Debates)</b> (i) As officer, EPABX staff; (ii) Publication Branch (iii) General Branch (iii) Technical Cell. (iv) Committee on Local Bodies & Panchayati Raj Institutions Branch.	0172-2741525 (Ext. 202)
14.	<b>Sh. Mahesh Kumar</b> 123-124, 2nd Floor	<b>Under Secretary</b> (i) Subject Committee on Public Health, Irrigation and Power (ii) MLA's Hostel Branch (iii) Chamber Branch	0172-2741525-28 (Ext. 202) (O)
15.	<b>Sh. Kanwar Singh</b> 123-124, 2nd Floor	<b>Under Secretary</b> (i) Establishment Branch (ii) SC/ST & BC Branch	0172-2741523(Ext.203) (O)
16.	<b>Smt. Saroj Kumari,</b> 70, 1st Floor	<b>Under Secretary</b> (i) PS to Secretary (ii) Library & Library Committee Branch.	0172-2741525-28 (Ext. 111) (O)
17.	<b>Sh. Narinder Malik</b> 1st Floor	<b>Accounts Officer</b> (i) Pension & Pay fixation cases (ii) Petitions Committee	0172-2741523(Ext. 119 ) (O)
18.	<b>Sh. Naveen Kumar</b> Ground Floor	<b>Research Officer</b> Research Branch	0172-2741523(Ext.303) (O)
19.	<b>Sh. Ankit Vats</b>	<b>Research Officer</b> Private Secretary to Chief Whip	
20.	<b>Sh. Tej Pal Rathee</b> 128, 2nd Floor	<b>Public Relations Officer</b> (i) Work relating to RTI (ii) Designated as SAPIO under RTI Act	0172-2741525 (Ext. 215)
21.	<b>Sh. Ankit Dhull</b> 129, 2nd Floor	<b>Committee Officer</b> (i) Questions Branch (ii) Committee on Govt. Assurances Branch;	0172-2741523 (Ext.219) (O)
22.	<b>Sh. Kulbir Singh</b> 128, 2nd Floor	<b>Law Officer</b> (i) Legal Cell (ii) Anti-Defection Law Branch (iii) Privileges Committee Branch	0172-2741525 (Ext. 209)
23.	<b>Sh. Sandeep Nandal</b> Basement	<b>Marshal</b> Security Branch	0172-2741523(Ext.405) (O)
24.	<b>Sh. Sunil Kumar</b> 129, 2nd Floor	<b>System Analyst</b> (i) Computer Section (ii) Estimates Committee Branch (iii) Nodal Officer for E-gazette (iv) Technical Nodal Officer for HRMS	0172-2741523(Ext.129) (O) email- <a href="mailto:itcellvs@hry.nic.in">itcellvs@hry.nic.in</a>
25.	<b>Sh. Pushpender,</b> 131, 2nd Floor	<b>Superintendent</b> General Branch	0172-2741525-28 (Ext. 222) (O)
26.	<b>Sh. Rajendra Singh Chauhan</b> 126, 2nd Floor	<b>Editor of Debates</b>	0172-2741523(Ext.213) (O)
27.	<b>Sh. Mahendra Kumar Apreja</b> 126, 2nd Floor	<b>Chief Reporter</b>	0172-2741523(Ext.213) (O)
28.	<b>Sh. Rajinder Panchal</b> 70, 1st Floor	<b>Sr. Reporter</b> PS to Hon`ble Deputy Speaker	0172-2741525-28 (Ext. 106)(O)
29.	<b>Sh. Jagtar Singh</b> 2nd Floor	<b>Superintendent</b> (i) Chamber Branch; (ii) Subject Committee on Public	0172-2741525 (Ext. 110)

		Health, Irrigation, Power & Public Work.	
30.	<b>Sh. Kamal Kishore</b> 69, 1st Floor	<b>Superintendent</b> S.H.S. Branch	0172-2741525 (Ext. 101)
31.	<b>Sh. Naveen Jakhar</b> Ground Floor	<b>Liason Officer</b> Protocol Cell and Coordination of Committees Branch	0172-2741523 (Ext. 132)
32.	<b>Smt. Paramjit Kaur</b> 130, 2nd Floor	<b>Superintendent</b> Medical Branch	0172-2741525 (Ext. 301)
33.	<b>Sh. Jaswant Singh</b> 2nd Floor	<b>Superintendent</b> Bills Branch	0172-2741525 (Ext. 210)
34.	<b>Sh. Sanjeev Kumar</b> 1st Floor	<b>Superintendent</b> (i) Private Secretary to Secretary (ii) Incharge, Committee on Public Undertakings Branch	0172-2741525 (Ext. 111)
35.	<b>Sh. Ram Singh</b> 135, 2nd Floor	<b>Superintendent</b> (i) Payment Cell (ii) Committee on welfare of SC/ST & BC Branch	0172-2741525 (Ext. 227)
36.	<b>Sh. Rajveer Singh</b> 134, 2nd Floor	<b>Superintendent</b> CA/TA Branch	0172-2741525 (Ext. 226)
37.	<b>Sh. Sharan Pal</b> 2nd Floor	<b>Superintendent</b> Subject Committee on Local Bodies and Panchayati Raj Institutions Branch	0172-2741525 (Ext. 210)
38.	<b>Smt. Rupinder Kaur</b>	<b>Superintendent</b> Chamber Branch	0172-2741525 (Ext. 221)
39.	<b>Sh. Harinder Pal</b> 129, 2nd Floor	<b>Superintendent</b> Committee on Petitions Branch	0172-2741523(Ext.217) (O)
40.	<b>Sh. Rajan Kumar</b> Basement	<b>Superintendent</b> Translation Branch	0172-2741525 (Ext. 404)
41.	<b>Sh. Gurbaj Singh</b> 132, 2nd Floor	<b>Deputy Superintendent</b> Legislation Branch	0172-2741523(Ext.223) (O)
42.	<b>Sh. Gulzar Singh</b> 133, 2nd Floor	<b>Deputy Superintendent</b> Establishment Branch	0172-2741525 (Ext. 225)
43.	<b>Sh. Mahinder Singh</b> 127, 2nd Floor	<b>Deputy Superintendent</b> Loan & Pension Branch	0172-2741525 (Ext. 214)
44.	<b>Sh. Nishan Singh</b>	<b>Deputy Watch &amp; Ward Officer</b> Notice Office Branch	0172-2741525 (Ext. 304)
45.	<b>Sh. Ramesh</b> 131, 2nd Floor	<b>Junior Engineer (E)</b> Technical Cell	0172-2741523 (Ext.222) (O)
46.	<b>Sh. Rajpal Singh</b> 128, 2nd Floor	<b>Assistant</b> Income Tax Cell	0172-2741523 (Ext.216) (O)



## Annexure-B

(AS ON 02.05.2017)

Sr. No.	Name of the Officer/Official Sh./Smt.	Designation	Monthly Remuneration received by the Officer/Official Gross Amount
1.	Rajinder Kumar	Secretary	151404/-
2.	Subhash Chander	Addl. Secretary	123740/-
3.	Naren Dutt	Joint Secretary	90044/-
4.	Dinesh Kaushik	Dy. Secretary	87444/-
5.	Sushant Rathi	Dy. Secretary	93794/-
6.	Purushottam Dutt	Dy. Secretary	101064/-
7.	Shobhit Kumar Sharma	Senior Law Officer	72988/-
8.	Kanwar Singh	Under Secretary	70908/-
9.	Mahesh Sharma	Under Secretary	99362/-
10.	Mukesh Gupta	Under Secretary	97362/-
11.	Pardeep Kaur	Under Secretary	72988/-
12.	Pritam Singh	Under Secretary	90958/-
13.	Saroj Kumari	Under Secretary	95444/-
14.	Vishnu Dav	Under Secretary	72988/-
15.	Narender Singh Malik	Accounts Officer	85920/-
16.	Dalbir Singh	Superintendent	65940/-
17.	Harinder Pal	Superintendent	65930/-
18.	Jagtar Singh	Superintendent	67996/-
19.	Jswant Singh	Superintendent	65916/-
20.	Kamal Kishore	Superintendent	63316/-
21.	Paramjit Kaur	Superintendent	65908/-
22.	Rajveer Singh	Superintendent	65930/-
23.	Ram Singh	Superintendent	61444/-
24.	Rupinder Kaur	Superintendent	61444/-
25.	Sanjeev Kumar	Superintendent	61444/-
26.	Sharan Pal	Superintendent	65944/-
27.	Sukhjot Singh	Superintendent	78710/-
28.	Pushpender	Superintendent	62588/-
29.	Mahendera Kumar Apreja	Editor Of Debate	95342/-
30.	Rajender a Singh Chauhan	Editor Of Debate	89004/-
31.	Rajinder Singh Panchal	Chief Reporter	86404/-
32.	Jai Parkesh	Chief Reporter	85904/-
33.	Usha	Chief Reporter	89708/-
34.	Manju	Committee Officer	66000/-
35.	Ankit Dhull	Committee Officer	50662/-
36.	V.S. Chaudhary	Liasion Officer	53020/-
37.	Naresh Deshawal	Liasion Officer	50004/-
38.	Naveen Jakhar	Liasion Officer	50004/-
39.	Sandeep Nandal	Marshal	65278/-
40.	Sukhbir Kaushik	Private Secretary	53794/-
41.	Sunil Kumar	System Analyst	59052/-
42.	Tejpal Singh	Public Relation Officer	57908/-
43.	Kulbir Singh	Law Officer	56898/-
44.	Anil Kumar	Law Officer	41827/-
45.	Harish Kumar	Law Officer	41827/-
46.	Vinay Kumar	Law Officer	41827/-
47.	Ankit Vats	Research Officer	50662/-
48.	Naveen Bhardwaj	Research Officer	50662
49.	Sh. Davender	Junior Engineer(Eletrical)	61444
50.	Sh. Ramesh	Junior	72468



		Engineer(Eletrical)	
51	Sh. Ravish Kumar	Junior Engineer(Eletrical)	40574
52	Sh. Joginder Singh	Senior Reporter	40492
53	Sh.Om Parkesh Rana	Hindi Reporter	61444
54	Sh. Rajinder Singh	Hindi Reporter	65862
55	Sh. Sanjay Kumar	Hindi Reporter	58628
56	Sh. Jaswant Singh	Hindi Reporter	77772
57	Sh. Balraj Singh	Hindi Reporter	64094
58	Sh.Dinesh Kumar	Hindi Reporter	58628
59	Sh. Mukul Kumar	Hindi Reporter	50888
60	Sh. Sanjay Garg	Hindi Reporter	53696
61	Sh. Shekher Malik	Hindi Reporter	53696
62	Sh. Sunil Kumer	Hindi Reporter	50888
63	Sh. Manjit Singh	English Reporter	75484
64	Sh. Rajesh Kumar	English Reporter	77772
65	Smt. Sunita Rani	P.A.	54580
66	Sh. Sunil Kumar	P.A.	52148
67	Sh.Gulzar Singh	Deputy Supdt.	62128
68	Sh. Gubaj Singh	Deputy Supdt.	57908
69	Sh. Mahender Singh	Deputy Supdt.	57908
70	Sh. Rajender Kumar	Deputy Supdt.	53952
71	Sh. Sultan Singh	Deputy Supdt.	48548
72	Sh. Ved Pal	Deputy Supdt.	50004
73	Smt. Jagpati Bai	Research Assistant	50004
74	Sh.Narender Mor	Research Assistant	41198
75	Sh. Jagdeep Singh	Assistant Reception	67708
76	Sh. Ravinder Singh	RA-CT	45844
77	Sh. Ramesh Chander	Cashier	38560
78	Sh. Ajay Kumar	Assistant	43652
79	Sh. Anil Kumar	Assistant	43244
80	Sh. Darshan Kumar	Assistant	43244
81	Sh. Jagat Singh	Assistant	43736
82	Sh. Jagpal Singh	Assistant	41996
83	Sh. Jai Singh	Assistant	45070
84	Sh. Joginder Singh	Assistant	41996
85	Sh. Krishan Chander	Assistant	43736
86	Sh. Makhan Lal	Assistant	43244
87	Sh. Manjeet Kumar	Assistant	43652
89	Sh. Manohar Lal	Assistant	58252
90	Sh. Mata Bakash	Assistant	43736
91	Sh. Ombir	Assistant	43648
92	Sh. Palwinder Singh	Assistant	43736
93	Sh. Parveen Kumar	Assistant	46408
94	Sh. Rajpal Singh	Assistant	43244
95	Sh. Rakesh Kumar	Assistant	46408
	Sh. Ram Niwas	Assistant	41996
96			
97	Sh. Sanjeev Kumar Hooda	Assistant	43648
98	Sh. Satish Kumar	Assistant	45070
99	Sh. Shamsheer Singh	Assistant	45070
100	Sh. Subhash Chand	Assistant	45844
101	Sh. Subhash Chander	Assistant	43244
102	Sh. Sumit Kumar	Assistant	43652
103	Sh. Surjit Singh	Assistant	43244
104	Sh. Vikram Singh	Assistant	46430
105	Sh. Vikram Jeet Singh	Assistant	43736
106	Sh. Vinod Kumar	Assistant	41996
107	Sh. Virender Kumar	Assistant	40748
108	Sh.Yadvinder Yadav	Assistant	46408
109	Sh. Youdhvir Singh	Assistant	43244
110	Sh. Manoj Kumar Khandelwal	Assistant	39604
111	Smt. Vandana Shukla	Assistant	43648
112	Sh. Kuldip Sain	Proof Reader	37316
113	Sh. Ajit Singh	Proof Reader	37316
114	Sh. Bhim Singh	Senior Translator	54580

115	Sh. Rajan Kumar	Senior Translator	69986
116	Sh. Shamsher Singh	Senior Translator	53020
117	Sh. Joginder Singh	Data Entry Operator	28372
118	Sh. Kapil Dev	Data Entry Operator	27540
119	Sh. Anil Kumar Attri	Data Entry Operator	24716
120	Sh Ashok Kumar	Data Entry Operator	28920
121	Sh. Dinesh	Data Entry Operator	24716
122	Sh. Subhash Kumar Rathore	Data Entry Operator	24716
123	Sh. Chander Shekhar	Liasion Assistant	44492
124	Smt. Daman Bala	Assistant Librarian	51920
125	Sh. Kartar Singh Khatana	Assistant Reception Officer	51480
126	Sh. Nishan Singh	Assistant Reception Officer	51252
127	Sh. Sanjay Kumar Yadav	Junior Translator	28684
128	Sh. Suresh Kumar	Senior Scale Steno	37356
129	Sh. Ravish Kumar	Junior Translator	29890
130	Smt. Vanita Kadian	Junior Translator	38430
131	Smt Jyoti Librarian	Librarian	53612
132	Sh. Jitender	Jr Scale Steno Typist	37702
133	Sh. Rajesh Sharma	Junior. Scale Steno	31626
134	Sh.Sunil Kumar	Computer Operator	22712
135	Sh. Niranjn Singh	Watch & Watch Officer	45844
136	Sh. Sanjay Kumar	Reception Officer	39604
137	Sh. Sonu Sharma	Junior Programmer	43754
138	Smt. Suman	Junior Programmer	40748
139	Sh. Sanjeev Sharma	Protocol Officer	43754
140	Smt. Sarla Rani	Senior Scale Steno	40748
141	Sh. Naveen Dahiya	Deputy Marshal	54580
142	Sh. Sandeep Sharma	Deputy Marshal	58538
143	BALWINDER SINGH	Clerk	28372
144	GURNAM SINGH	Clerk	29496
145	RAM LAKHAN PAL	Clerk	31908
146	RANJEET RAM	Clerk	26708
148	SANJAY KUMAR	Clerk	28732
149	SAWARNJIT SINGH	Clerk	29204
150	SHIV KUMAR	Clerk	31908
151	SURINDER KUMAR	Clerk	26708
152	VEER BHAN SHARMA	Clerk	28372
153	AJAY KUMAR	Clerk	27020
154	AMIT	Clerk	28920
155	ANIL KUMAR	Clerk	27020
156	ANIL KUMAR	Clerk	24058
157	ASHOK KUMAR	Clerk	24058
158	BALIHAR SINGH	Clerk	24058
159	DEVENDER SHEOKAND	Clerk	24058
160	INDERJIT	Clerk	24058
161	JAGAT SINGH	Clerk	24058
162	JAGBIR SINGH KADIAN	Clerk	28926
163	KESHAV DUTT	Clerk	24058
164	MUKESH KUMAR	Clerk	24058
165	MUNISH KUMAR	Clerk	24058
166	NIKUNG GARG	Clerk	22712
167	RAJDEEP PANDIT	Clerk	22444
168	RAJENDER KUMAR	Clerk	24058
169	RAM KUMAR	Clerk	29340
170	RAMESH KUMAR	Clerk	24058
171	RISHI PAL	Clerk	24058

172	RISHI PARKASH	Clerk	24058
173	SANDEEP	Clerk	24058
174	SANDEEP NAIN	Clerk	24058
175	SANJAY GREWAL	Clerk	27020
176	SARWAN KUMAR	Clerk	24058
177	SHARMILA	Clerk	24058
178	SUNIL KADIAN	Clerk	24058
179	SUNIL KUMAR	Clerk	28926
180	SURESH KUMAR	Clerk	28926
181	SURJEET SINGH	Clerk	24058
182	VIKAS CHAND	Clerk	24058
183	VIKAS KUMAR	Clerk	22444
184	VIKAS RATHEE	Clerk	24058
185	VISHAL KOHLI	Clerk	22712
186	RAJENDER SINGH	Typist	24058
187	SUMIT GUPTA	Typist	22712
188	SURENDER KUMAR	Hindi, Typist	37212
189	GOURAV	Hindi Typist	23282
190	NAVEEN KUMAR	Hindi Typist	24058
191	ROHIT SAINI	Hindi Typist	23382
192	LOKESH	Punjabi Typist	24058
193	MADHU KASHYAP	Receptionist	46692
194	RAJAT	Receptionist	22712
195	PREM CHAND	Photo state Machine	40436
196	DHEERAJ	Photo state Machine	23394
197	PARDEEP KAUSHIK	Photo state Machine	24714
198	RAVEESH	Photo state Machine	23394
199	ANAND	Recored Restorer	25490
200	MANJIT	Recored Restorer	25490
201	RAVI KUMAR	Recored Restorer	24058
202	SHIV CHARAN	Recored Restorer	25490
203	RAMESH SINGH	Copy Holder	30036
204	SURESH	Copy Holder	30036
205	AJMER	Book Binder	23820
206	KARTAR SINGH	T.O	51480
207	RAJESH KADIAN	T.O	42932
208	VINOD KUMAR	T.O	41684
209	DHARAMBIR	T.O	61680
210	ROHTASH	T.O	30348
211	SATRAJEET	T.O	30348
212	YOU DHVEER SINGH	T.O	29886
213	DALJIT SINGH	T.A	58272
214	CHANDER PARKASH	T.A	61236
215	AMIT KUMAR	T.A	32558
216	PARDEEP SINGH	T.A	32558
217	PRAGTI	T.A	29896
218	TULSI GOSWAMI	T.A	32558
219	JAI BHAGWAN	Bill Messenger	32220
220	Parbhati Devi	Peon	31362/-
221	Kamlesh Kumari	Peon	35696/-
222	Dharmender Kumar	Peon	18986/-
223	Dinesh Kumar Sharma	Peon	20318/-
224	Jai Singh	Peon	20268/-
225	Manjeet	Peon	20318/-
226	Mannu Dass Khatri	Peon	20318/-
227	Manoj Kumar	Peon	18986/-
228	Pardeep Sharma	Peon	20268/-
229	Sandeep Kumar	Peon	20318/-
223 0	Sandeep Kumar	Peon	18986/-
231	Sandeep Kumar	Peon	22002/-
232	Sanjay Kumar	Peon	20318/-
233	Sant Singh	Peon	22002/-
234	Sunil Tyagi	Peon	18986/-

235	Sunny Sehgal	Peon	20318/-
236	Suraj Parkash	Peon	20318/-
237	Surender Kumar Bhardwaj	Peon	20268/-
238	Surender Kumar Pandit	Peon	18986/-
239	Surinder Kumar	Peon	18986/-
240	Sushil Kumar	Peon	20318/-
241	Vivek Sharma	Peon	19676/-
242	Yogesh Kumar	Peon	19676/-
243	Davinder Singh	Peon	25330/-
244	Anup Kumar	Peon	19338/-
245	Govinda	Peon	19338/-
246	Balraj	Daftari	26058/-
247	Basau Ram	Jamadar	28236/-
248	Nasib Singh	Jamadar	28262/-
249	Sharven Kumar	Jamadar	26058/-
250	Ishwar Singh Yadav	Door Keeper	35210/-
251	Raju	Door Keeper	35210/-
252	Ashwani Kumar	Door Keeper	30842/-
253	Balkar Singh	Door Keeper	26058/-
254	Karan Singh	Door Keeper	28346/-
255	Raj Kumar	Door Keeper	31578/-
256	Ram Roop	Door Keeper	26786/-
257	Satyawan Singh	Door Keeper	26058/-
258	Sandeep Kumar	Frash	27902/-
259	Hari Om	Frash	22002/-
260	Jitender	Frash	23524/-
261	Maya Ram	Frash	20312/-
262	Wasim Khan	Frash	20312/-
263	Dilbag	Frash	23250/-
264	Nar Singh	Messenger	26058/-
265	Amit Kumar	Messenger	19798/-
266	Anil Kumar	Sweeper	28427/-
267	Satpal	Sweeper	27311/-
268	Babita Rani	Sweeper	20819/-
269	Kuldeep Singh	Sweeper	20201/-
270	Manoj Kumar	Sweeper	20031/-
271	Naresh Kumar	Sweeper	20759/-
272	Puran Bhadur	Sweeper	20853/-
273	Satish Kumar	Sweeper	20759/-
274	Vijay Singh	Sweeper	20797/-
275	Pankaj Kumar	Sweeper	19863/-
276	Jagwant Singh	Library Attendant	26058/-
277	Shiv Kumar	Library Attendant	27932/-
278	Gurbaj Lal	Chowkidar	25330/-
279	Pankaj Kumar	Chowkidar	27146/-
280	Sant Ram	Chowkidar	25330/-
281	Surender Kumar	Chowkidar	25330/-
282	Anil	Chowkidar	20268/-
283	Dinesh Kumar	Chowkidar	20234/-
284	Jaipal	Chowkidar	19676/-
285	Ravinder Kumar	Chowkidar	20234/-
286	Sandeep Bameniyan	Chawkidar	19676/-
287	Sushil Kumar	Cycle Shed Attendant	20268/-
288	Jaldev Singh	Cycle Shed Attendant	19338/-
289	Sandeep Kaushik	Mali	20272/-